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CWP-12011-2020 (O&M)

SURJIT SINGH VS STATE OF PUNJAB AND OTHERS

Present:- Mr. Balbir Kumar Saini, Advocate for the petitioner.

Mr. H.S. Grewal, Addl. A.G., Punjab.

Heard through video conferencing.

Learned counsel for the petitioner contends that although the petitioner has been dismissed from service upon registration of FIR against him but there are large number of police officers in the State of Punjab who are continuing in service despite registration of criminal cases against them.

This Court by order dated 03.09.2020 had directed respondent No.1 to file an affidavit setting out the details of the FIRs registered against the serving police officers including their nature and status. The current posting of these officers was also required to be mentioned in the affidavit.

An affidavit dated 08.10.2020 of Deputy Secretary, Department of Home Affairs and Justice, Punjab has been filed wherein details of 1326 police officers/officials have been set out who are facing criminal cases.

Learned counsel for the petitioner has filed replication to the aforesaid affidavit stating that entire information as sought by this Court by order dated 03.09.2020, has not been forth coming as there are several other police officers, who are facing criminal cases and some of them are continuing in service even after their conviction.

The Additional Chief Secretary, Department of Home Affairs and Justice, Punjab, is directed to file an affidavit setting out the details of the FIRs

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registered against the serving police officers of all ranks in the State of Punjab including their nature and status along with the current posting of the officers. It shall also set out as to how many officers who have been convicted by a Court of law are continuing in service. The affidavit shall also state as to what is the rationale in re-instating/allowing the continuance of police officers, who are facing criminal cases and those who have been convicted.

May do so before the next date of hearing with an advance copy to the counsel for the petitioner.

List on 16.11.2020.

(ANUPINDER SINGH GREWAL)
JUDGE

October 28, 2020

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